

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).18979/2018

(Arising out of impugned final judgment and order dated 11-07-2018
in LPA No.167/2018 passed by the High Court Of Delhi At New Delhi)

MINISTRY OF AYUSH

Petitioner(s)

VERSUS

DR. VANITHA R & ANR.

Respondent(s)

Date : 11-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Tushar Mehta,ASG
Ms. Swati Ghildiyal,Adv.
Mr. Rajat Nair,Adv.
Mr. Sachin Sharma,Adv.
For Mr. G.S. Makker,AOR
Mr. Arvind Kumar Sharma,AOR

For Respondent(s) Mr. Pinaki Mishra,Sr.Adv.
Mr. Anirudh Sharma,AOR
Mr. Arjun Pant,Adv.
Mr. Abhaid Parikh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 18.9.2018, as prayed.

(Jagdish Chander)
Branch Officer

(Sarita Purohit)
AR-cum-PS